

[English]

**Upgradation of telephone system in North Bihar**

3264. SHRIMATI KISHORI SINHA : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether there is any programme for upgrading the telephone system in various telephone exchanges of North Bihar ;

(b) if so, the details thereof ; and

(c) if not, the reasons thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : (a) Yes, Sir. There is a programme for upgrading the telephone system in various telephone exchanges of North Bihar.

(b) There are proposals for replacement of central battery exchanges by automatic exchanges at Siwan, Kishanganj, Begusarai and Khagaria. There are also proposals for replacement of central battery exchanges by electronic exchanges at Madhubani, Saharasa, Madhepura, Hazipur and Purnea.

(c) Question does not arise in view of reply as at (a) and (b) above.

**Development of Telecommunication System in Tripura during 7th Plan**

3265. SHRI AJOY BISWAS : Will the Minister of COMMUNICATIONS be pleased to state the details of the schemes for development of telecommunication system in Tripura during the Seventh Five Year Plan ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : For the telecommunication services for the country, an outlay of Rs. 4010 crores has been approved by the Planning Commission. Based on this outlay, guidelines have been given to the states units for finalising their plans. The details of the schemes for Tripura will be known after plans for N.E. Region are finalised.

[Translation]

**Licences for manufacturers of gas stoves and regulators**

3266. DR. CHANDRA SHEKHAR TRIPATHI : Will the Minister of

PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether manufacturers of gas-stoves and regulators are issued licences by Government ;

(b) if so, whether Government propose to take any action against the manufacturers with a view to checking the manufacturers of fake and inferior quality gas stoves and regulators ;

(c) if so, the details thereof ; and

(d) if not, the reasons therefor ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI NAWAL KISHORE SHARMA) : (a) The Gas Stove Industry is reserved for development in the small scale sector. As such no applications for letters of intent/DGTD registrations are being considered. A licence under the Industries (Development and Regulation) Act, 1951 is required by units other than those in the small-scale sector for manufacture of LPG regulators.

(b) Action in accordance with the law can be taken in appropriate cases.

(c) and (d) Do not arise.

[English]

**Scheme for workers' participation in Management in Public Sector Coal Industry**

3267. SHRI K. RAMAMURTHY : SHRI P.M. SAYEED : SHRI SOMNATH RATH :

Will the Minister of ENERGY be pleased to state :

(a) the details of the scheme for workers' participation in the management of the public sector coal industry to take effect from March next year ;

(b) whether this scheme will be introduced only in phases at the area and corporate levels ;

(c) if so, the details of such proposed implementation ; and

(d) the details of the scheme of workers' participation in the management of the public sector coal industry, which